

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.231 – IA/704(AHM)2021  
ITEM No.232 – IA/670(AHM)2021  
in  
**CP(IB) 582 of 2018**

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Raymon Patel gelatine Pvt Ltd  
V/s  
Terrene Pharma Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on: 19/02/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant/ State Tax : None

For the Liquidator : : Ms. Sheenu Talreja, Adv. for MS. Natasha Shah, Adv.

For the Income Tax : Ms. Bhumi Gandhi, Adv. for Ms. Maithili Mehta, Adv..

**ORDER**

**IA/704(AHM)2021**

Proxy counsel for the applicant seeks time to argue the matter on the next date of hearing.

List for further consideration on 16.04.2024.

**IA/670(AHM)2021**

None is present for the applicant.

List for further consideration on 16.04.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**